

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:4252

ANSWERED ON:29.08.2011

MINOR PORTS

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**Will the Minister of SHIPPING be pleased to state:**

- (a) the number of small/minor ports in the country, State-wise/Union Territory-wise;
- (b) the number and names of such small ports where loading and unloading of cargo from large ships is done;
- (c) the steps taken by the Government for the promotion and upgradation of such ports; and
- (d) the success achieved in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING (SHRI G.K.VASAN)

(a): As per the records available with the Ministry of Shipping, state-wise break-up of Non – Major Ports (Minor Ports) are as follows:

Gujarat - 41

Lakshadweep - 10

Maharashtra - 48

A & N Islands - 23

Karnataka - 10

Tamilnadu - 15

Andhra Pradesh - 12

Goa - 5

Orissa - 13

Daman & Diu - 2

Kerala - 17

Pondicherry - 2

West Bengal - 1

(b): The Union Government is responsible for development of 12 Major Ports wherein loading and unloading of cargo from large ships is done.

(c) & (d): As per Indian Ports Act, 1908, the responsibility for development and promotion of such ports vests with the respective State Governments.